

ITEM NO.7 Court 9 (Video Conferencing) SECTION XI

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19317/2020

THE STATE OF UTTAR PRADESH & ORS.	Petitioner(s)
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BHAJAN LAL & ANR.	Respondent (s)
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WITH

(FOR ADMISSION and I.R. and IA No.100104/2020-CONDONATION OF DELAY IN FILING and IA No.100101/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.100106/2020-EXEMPTION FROM FILING O.T. and IA No.100103/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

(FOR ADMISSION and I.R. and IA No.113490/2020-CONDONATION OF DELAY IN FILING and IA No.113491/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.113494/2020-EXEMPTION FROM FILING O.T. and IA No.113492/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

(FOR ADMISSION and I.R. and IA No.99566/2020-CONDONATION OF DELAY IN FILING and IA No.99567/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99570/2020-EXEMPTION FROM FILING O.T. and IA No.99569/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**CORAM : HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE AJAY RASTOGI**

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashwan Mishra, Adv.

Mr. Kamlendra Mishra, AOR

Mr. R.B. Singhal, Sr. Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.
Mr. Pramod Kumar, fAdv.
Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned senior counsel appearing for the
petitioner, list next week.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(R.S. NARAYANAN)
COURT MASTER

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(FOR ADMISSION and I.R. and IA No.99566/2020-CONDONATION OF DELAY IN FILING and IA No.99567/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99570/2020-EXEMPTION FROM FILING O.T. and IA No.99569/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

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